

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 4826 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To
Shri Sanjay Hazarika
District & Sessions Judge
Hailakandi

Dated Guwahati, the 30th June, 2022

Sub:- **Permission to avail HTC.**

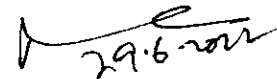
Ref:- Your letter No. JHD/V/2022/14/3498 dated 27.06.2022

Sir

With reference to the above, I am to inform you that there is no block period of 2021-2022 for granting Home Travel Concession (HTC). Therefore, you are granted HTC for the current block period of 2022-2023 instead of 2021-2022. Earlier you are also granted HTC for the block period of 2020-2021. A copy of the letter No. HC.VII-03/2020/1103-1107/A dated 12.02.2021 is enclosed herewith for your clarification, if any.

Thanking you.

Yours faithfully



REGISTRAR (VIGILANCE)

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By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 1103 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, ✓ The District & Sessions Judge
Barpeta

Dated Guwahati, the 12th February, 2021.

Sub:- **Home Trave Concession**

Ref:- Your Letter No. DJB/308(E) dated 04.02.2021


Sir,

With reference to the above, I am directed to inform you that your letter No. DJB/3789-90(E) dated 11.12.2020 regarding granting of Home LTC to Shri Sanjay Hazarika, Addl. District & Sessions Judge, Barpeta, is hereby cancelled and same has been regularised and Home LTC for the current block period of 2020-2021 is granted, as per existing Rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. NO. HC.VII-03/2020/1104-1107 /A, dated 12/02/21 

Copy to:-

1. ✓ The Principal Accountant General (A&E) Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High court, Guwahati for information and necessary action.
3. ✓ Shri Sanjay Hazarika, Addl. District & Sessions Judge, Barpeta for information.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

Received
for
12-02-21


REGISTRAR (VIGILANCE)
